

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †382
TO BE ANSWERD ON 05.12.2023**

Agreement with NADA and NCERT

†382. SHRI ANIL FIROJIYA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any agreement has been signed with National Anti-Doping Agency and National Council of Educational Research and Training to strengthen value based sports education among school children and teachers;

(b) if so, the details thereof;

(c) whether any steps have been taken by the Ministry for cleanliness campaign; and

(d) if so, the details thereof and the steps taken for disposal of pending cases?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[SHRI ANURAG SINGH THAKUR]**

(a) & (b): Yes, Sir. National Anti-Doping Agency (NADA), an Autonomous Body under the Ministry of Youth Affairs & Sports, signed a Memorandum of Understanding (MoU) with National Council of Educational Research and Training (NCERT) on 03.03.2023 to strengthen value-based sports education among school children and teachers. This collaboration will leverage the digital infrastructure and outreach capacity of the Department of School Education & Literacy through Pradhan Mantri (PM) e-Vidya initiative for the benefit of various stakeholders.

The key activities under the MoU include the following:

- **Development of educational e-Books, digital courses, audios, videos, interactives, and advocacy materials related to sports value education and ethics.**
- **Promoting sports value education through distribution of UNESCO toolkits in vernacular languages among students, teachers and parents.**
- **Inclusive and accessible content for players in line with Universal Design of Learning (UDL) Principles particularly for the special needs category.**
- **Planning and development of digital content along with its dissemination and telecast/ broadcast via PMe-VIDYA - One class One Channel and DIKSHA portal.**

(c) & (d): This Ministry successfully implemented the Special Swachhta Campaign 3.0 for overall cleanliness of the workspace. The various steps taken during the Campaign are as follows:

- **Cleanliness drive resulted in freeing up of space, which was further utilized for productive purposes.**
- **Weeding out of Physical Files involved digitization of important records.**
- **Closure of electronic files after reviewing.**
- **Disposal of pending grievance matters.**

The details of the disposal of pending cases are as follows:

S.No.	Particular	Target	Achievement
1.	VIP References	34	34
2.	PG Cases	78	78
3.	Physical Files Reviewed/Closed	237	237
4.	E-Files Reviewed/Closed	400	400
5.	State Government References	2	2
